(C)

GOVERNMENT OF WEST BENGAL LEGISLATIVE DEPARTMENT

West Bengal Act VIII of 1981

THE WEST BENGAL APPROPRIATION (No. 2) ACT, 1981.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 28th March, 1981.]

[28th March, 1981.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1981.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1981;

It is hereby enacted in the Thirty-second Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Appropriation (No. 2) Act, 1981.

Short title.

2. From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees four hundred sixty-five crores eighty-seven lakhs ninety-eight thousand one hundred and fifteen towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1981, in respect of the services and purposes specified in column 2 of the Schedule.

Issue of Rs. 4,65,87,98,115 out of the Consolidated Fund of West Bengal for the year 1980-81.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1981.

Appropriation.

(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1	2		3	
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	A—General Services			
	(a) Organs of State			
1	211—State Legislatures	1,61,000		1,61,000
Serial 2	212—Governor		1,19,000	1,19,000
3	213—Council of Ministers	2,00,000		2,00,000
4	214—Administration of Justice	19,24,000	1,00,000	20,24,000
5	215—Elections	2,88,09,000		2,88,09,000
	(b) Fiscal Services			
	(i) Collection of Taxes on Income and Expenditure			
6	220—Collection of Taxes on Income and Expenditure	6,000		6,000
	(iii) Collection of Taxes on Commodities and Services			
12	241—Taxes on vehicles	1,28,000		1,28,000
	(c) Interest Payment and Servicing of Debt			
16	249—Interest Payments		11,39,07,000	11,39,07,000
	(d) Administrative Services			
Serial 17	251—Public Service Commission		3,76,000	3,76,000
18	252—Secretariat—General Services	19,23,000	6,120	19,29,120
19	250 70 10 10 10 10	7,23,000	0,120	7,23,000
	253—District Administration	1,66,00,000	1,31,707	1,67,31,707
21	233—Police	1,00,00,000	1,31,707	1,07,51,707

1	2	3		
Demand Number/	1	Sums not exceeding		
Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
[259—Public Works		6,84,000	6,84,000
	Capital Expenditure Outside the Revenue Account	:		
	A—Capital Account of General Sevices			
	459—Capital Outlay on Public Works		2,17,877	2,17,877
	(Capital Outlay on Public Works under Functional Heads)			
25	B—Capital Account of Social and Community Services			
	480—Capital Outlay on Medical (Buildings)		86,000	86,000
	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
	509—Capital Outlay on Food (Buildings)		96,300	96,300
	Total	• •	10,84,177	10,84,177
	REVENUE ACCOUNT			
	A—General Services			
	(d) Administrative Services			
27	265—Other Administrative Services	4,38,13,000		4,38,13,000
	(e) Pensions and Miscellaneous General Services			,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
28	266—Pensions and Other Retirement benefits.	1,82,75,000	1,99,300	1,84,74,300
*	B—Social and Community Services		İ	
31	276—Secretariat—Social and Community Services.	5,16,000		5,16,000
32	277—Education (Sports)	23,91,000	8.500	23,99,500

1	2	3			
Demand		Sums not exceeding			
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
33	277—Education (Youth Welfare)		1,044	1,044	
34	277—Education (Excluding Sports and Youth Welfare)	12,85,35,000	5,270	12,85,40,270	
36	280—Medical	3,42,73,000	1,88,776	3,44,61,776	
38	282—Public Health, Sanitation and Water Supply.	2,79,79,000		2,79,79,000	
	REVENUE ACCOUNT				
	B—Social and Community Services				
Γ	283—Housing	• •	28,000	28,000	
39	Capital Expenditure Outside the Revenue Account				
	B—Capital Account of Social and Community Sevices			,	
	483—Capital Outlay on Housing		1,23,059	1,23,059	
	Total		1,51,059	1,51,059	
	REVENUE ACCOUNT				
	B—Social and Community Services				
Γ	284—Urban Development	3,22,20,000	·	3,22,20,000	
40	Capital Expenditure Outside the Revenue Account				
	F—Loans and Advances				
L	684—Loans for Urban Development	97,00,000		97,00,000	
	Total	4,19,20,000		4,19,20,000	
	B—Capital Account of Social and Community Services				
41	485—Capital Outlay on Information and Publicity.		13,00,000	13,00,000	

1	2	3		
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
	B—Social and Community Services			
42	287—Labour and Employment	8,43,000		8,43,000
	288—Social Security and Welfare (Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).	12,98,36,000		1 2,98,36,000
	Capital Expenditure Outside the Revenue Account			
45	B—Capital Account of Social and Community Sevices			
	488—Capital Outlay on Social Security and Welfare (Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).	1,56,00,000		1,56,00,000
_	Total	14,54,36,000		14,54,36,000
	10(11	14,54,50,000		1110110110
		•		
	REVENUE ACCOUNT			
	B—Social and Community Services			
46	288—Social Security and Welfare (Excluding Civil Supplies, Relief and Rehabilitation of Displaced Persons and Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes).	6,17,48,000	89,146	6,18,37,146
47	289—Relief on account of Natural Calamities	15,42,63,000		15,42,63,000
48	295—Other Social and Community Services.	9,07,000		9,07,000

]	2		3	
Demand		Sums not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	C-Economic Services			
	(a) General Economic Services			
49	296—Secretariat—Economic Services	7,22,000		7,22,000
50	298—Co-operation	2,07,22,000	54,300	2,07,76,300
51	304—Other General Economic Services	41,11,000		41,11,000
	(b) Agriculture and Allied Services			
52	305—Agriculture		2,89,406	2,89,406
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(b) Capital Account of Agriculture and Allied Services			
54	509—Capital Outlay on Food		3,706	3,706
	REVENUE ACCOUNT			
	C-Economic Services			
	(b) Agriculture and Allied Services			
55	310—Animal Husbandry		21,575	21,575
56	311—Dairy Development	1,09,29,000		1,09,29,000
60	314—Community Development (Excluding Panchayat).	14,39,000		14,39,000
	REVENUE ACCOUNT	,		
	C—Economic Services			
	(c) Industry and Minerals			
62	320—Industries (Excluding Fublic Undertakings and Closed and Sick Industries).		22,700	22,700

1	2	3			
Demand		Sums not exceeding			
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
	Capital Expenditure Outside the Revenue Account				
62	F-Loans and Advances		4		
	720—Loans for Industrial Research and Development (Excluding Closed and Sick Industries).	4,20,17,000		4,20,17,000	
	Total	4,20,17,000	22,700	4,20,39,700	
	REVENUE ACCOUNT				
	C—Economic Services	<u>.</u>			
	(c) Industry and Minerals			.	
63	321—Village and Small Industries (Excluding Public Undertakings)		7,081	7,081	
	(d) Water and Power Development		1		
65	331—Water and Power Development Services.	4,00,000		4,00,000	
	333—Irrigation, Navigation, Drainage and Flood Control Projects.	1,49,33,000		1,49,33,000	
	Capital Expenditure Outside the Revenue Account				
	C—Capital Account of Economic Services				
66	(d) Capital Account of Water and Power Development				
	532—Capital Outlay on Multipurpose River Projects.		4,63,540	4,63,540	
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.		1,09,510	1,09,510	
L	Total	1,49,33,000	5,73,050	1,55,06,050	

1	2		3	
Demand		S	ums not exceeding	
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	REVENUE ACCOUNT			
			:	
•	C—Economic Services			
	(d) Water and Power Development			
67	334—Power Projects	3,25,28,000	• •	3,25,28,000
	(e) Transport and Communications			
	337—Roads and Bridges		4,393	4,393
	Capital Expenditure Outside the Revenue Account			
70	C—Capital Account of Economic Services			
	(c) Capital Account of Transport and Communications			
	537—Capital Outlay on Roads and Bridges		5,39,805	5,39,805
	Total		5,44,198	5,44,198
73	544—Capital Outlay on Other Transport and Communication Services	72,90,000		72,90,000
	REVENUE ACCOUNT			
	D—Grants-in-aid and Contributions			
74	363—Compensation and Assignments to Local Bodies and Panchayati Raj Institutions (Excluding Panchayat)	1,74,18,000		1,74,18,000

1	2	3		
Demand		ıms not exceeding		
Number/ Serial Number.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
-,		Rs.	Rs.	Rs.
	Capital Expenditure Outside the Revenue Account			
	C—Capital Account of Economic Services			
	(c) Capital Account of Industry and Minerals			
80	526—Capital Outlay on Consumer Industries (Excluding Public Undertakings and Closed and Sick Industries).	29,00,000		29,00,000
82	530—Investments in Industrial Financial Institutions (Excluding Public Undertakings).	1,75,00,000		1,75,00,000
	E—Public Debt			
Serial 83	603—Internal Debt of the State Government		3,39,02,42,000	3,39,02,42,000
Scriai 63	604—Loans and Advances from the Central Government.		26,50,91,000	26,50,91,000
	Total		3,65,53,33,000	3,65,53,33,000
	Grand Total	88,42,82,000	3,77,45,16,115	4,65,87,98,115